COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 291 OF 2017 AND APPEAL NO. 292 OF 2017

Dated: 8th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Hindalco Industries Limited Appellant(s)

Versus

Uttar Pradesh Power Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.

Mr. Syed Sahid Husain Rizvi

Mr. Zeesham Rizvi

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Sachin Dubey for R-1

Mr. Amit Kapur Mr. Akshat Jain

Ms. Aparajita Upadhyay for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 13.11.2018.

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

ts/mk